

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1066 OF 2019 IN
DFR NO. 2124 of 2019**

Dated: 15th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Uttar Haryana Bijli Vitran Nigam Ltd & Ors. ...Appellant(s)

Versus

GMR Kamalanga Energy Ltd & Ors. ...Respondent (s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee
Mr. Pratyush Singh for Caveator/R-1

ORDER

Issue urgent notice on IA as well as main appeal to the respondents returnable on 29.07.2019. Dasti, in addition, is also permitted.

List the matter on **29.07.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/mkj